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**F. No. 13-37/ CESTAT/CPIO-ND/VPP/2018**  
**Customs, Excise and Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110 066**

**CPIO ID No. 13-37/2018**

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

This is an RTI application No.02/RTI/CESTAT/Alld/2018, which is received by transfer from CPIO & Asst. Registrar, CESTAT Allahabad.

Now the RTI application is registered as CPIO ID No. 13-37/2018(CESTAT) (RTI Section).

On perusal of the RTI application it is found that all point that is 'A', 'B' & 'C' are purely related to CESTAT, Allahabad, so it is being returned to CPIO, CESTAT Allahabad for providing information whatever available on record and permissible under RTI Act and other rules and O.M. made there.

Reply of DR (Admin) is enclosed for perusal, which says as mentioned above.

M  
07.06.18

CESTAT New Delhi  
Date: 07.06.18

For Compliance to: ( If pending)

CPIO/Asst. Registrar  
CESTAT, Old Red Building,  
38, MG Marg, Civil Lines  
Allahabad.

Copy to: (For Information)

Sh. R.K. Jain  
1512-B, Bhishm Pitamah Marg,  
Wazir Nagar, New Delhi-110003

o/c

CPIO/Asst. Registrar  
CESTAT, Old Red Building,  
38, MG Marg, Civil Lines  
Allahabad.

Copy to: (For Information)

Sh. R.K. Jain  
1512-B, Bhishm Pitamah Marg,  
Wazir Nagar, New Delhi-110003

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
NEW DELHI-110066  
**ISSUED ON**  
- 8 JUN 2018  
SIGN. (DISPATCH SECTION)

F. No. 33/RTI/Misc./CESTAT-ND/Admn.2018- Vol III  
Customs Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi – 66

Dated : 06/06/2018

**Administration Section**

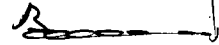
Sub : Information sought under Right to Information Act, 2005

Sir,

With reference to your letter No. CPIO ID No 02/RTI/CESTAT/Alld/2018 dt.29-05-2018 wherein you have transferred a RTI application No. P-1073/10603/18 dated 22-05-2018 filed by Shri R. K. Jain. It may be seen that the requisite information/records asked in the aforementioned RTI application are related to CESTAT, Allahabad.

The CPIO, CESTAT, Allahabad is expected to go through the RTI applications with care in order to avoid delay in supplying information.

Yours faithfully



Deputy Registrar (Admn.)

To

✓ CPIO/A.R., CESTAT, N. Delhi.

10-13-37/2018(CESTAT)

Recd-  
DST.

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(2)

File No 01/RTI/CESTAT/Alld/2018  
Customs, Excise & Service Tax Appellate Tribunal  
Old Red Building, 38, MG Marg, Civil Lines  
Allahabad

आचार्य / Admn Officer  
CESTAT New Delhi  
की सं. / Disty No. 1440  
दिनांक / Date 05/06/18.  
हस्ताक्षर / Sign *Dr. G. S.*

Dated : 29/05/20

CPIO ID No 02/RTI/CESTAT/Alld/20

Subject : Information sought under RTI Act 2005

Sir/Madam,

Please refer to RTI application of Sh. R.K. Jain (RTI/P-1073/10603/18 dated 22/05/2018 ) received under RTI Act 2005 ( copy enclosed)wherein certain information are sought as mentioned therein as related to HQrs

Therefore, in terms of the provision of Section 5(4) read with Section 5(5) RTI Act 2005 the RTI application CPIO ID No 02/RTI/CESTAT/Alld/2018 forwarded herewith to you as CPIO under section 5(4), with request to provide correct and para wise information/inspection **on or before 27/06/2018** directly to the applicant as permissible under the RTI Act & DOP & T OMs within stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further request to follow OM No 12/31/2013-IR dated; 12.02.2013 circulated on 23/05/2013 & OM No 1/18/2011-IR dated 16.09.2011

Encls: As above

Yours faithfully

*(Signature)*  
29/5/18  
( Rohit Kumar Shukla )  
CPIO/Assistant Registrar  
T/No 0532-24000

*As Under*  
*CPIO*

- For Compliance to :-
1. DR ( Admn )  
CESTAT, New Delhi
  2. CPIO, New Delhi

Copy to :-

Shri R.K. Jain,  
1512-B, Bhishm Pitamah Marg,  
Wazir Nagar,  
New Delhi - 110 003

RTI NO - 02/RTI/ALLA/2018

Application under Section 6 of the Right to Information Act, 2005

Ref. No. :RTI/P-1073/10603/18

Dated : 22-05-2018

To

CPIO  
Customs Excise & Service Tax Appellate Tribunal  
Old Red Building, 38, M.G. Marg, Civil Lines  
Allahabad - 211001

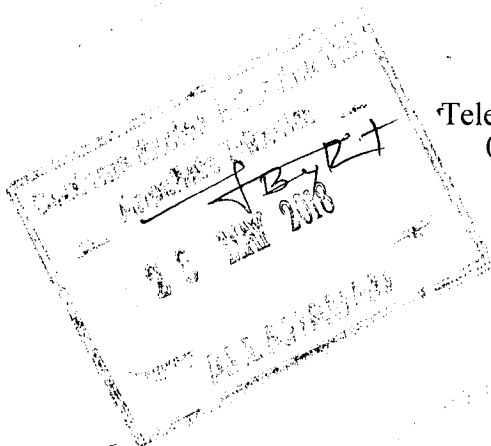
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to CPIO  
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admin)  
28/05  
Sh. Verma

1.	Name of the Applicant	R.K. Jain
2.	Address	1512-B, Bhishm Pitamah Marg Wazir Nagar, New Delhi-110003
	(b) Phone Nos.	09810077977, 011-24651101, 011-24690707
	(c) Fax No.	011-24635243
3.	Whether a Citizen of India	Yes
4.	Particulars of Information	
	Details of information required	(A) Please provide date and dairy number under which copy of CESTAT Transfer order F. No. 27(39)/Trans.Policy/CESTAT, Admn 08, dated 9-5-2018 was received at CESTAT, Allahabad. (B) Please provide copy of the said Transfer order dated 9-5-2018 and copies of the relevant Dak Register/Dairy under it was received. (C) Please provide copies of reliving Report and joining report of the Members under Said Transfer order as available at your station. <b>Note:-Please provide pointwise information/response for each of above points.</b>
5.	I state that the information sought is covered under RTI Act and does not fall within the exemptions contained in sections 8 or 9 or any other provisions of the Right to Information Act, 2005 and to the best of my knowledge it pertains to your office. Information is being sought in larger public interest.	
6.	A Postal Order No. 44F 063092 for Rs. 10 towards payment of fee is enclosed herewith.	
7.	As per Section 7 of the RTI Act, 2005 information is to be provided <b>within 30 days of the Application.</b>	

276/CR/18  
28/5/19

Place : New Delhi  
Encl. : as above  
jy



Signature of Applicant  
Telephone No. : 9810077977  
011-24651101, 24690707  
Fax No. 011-24635243